

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 35

**1601/99/
2022
And
CP (IB) No. 114/Chd/Hry/2022**

**Under Section 95, IBC 2016
R 11 NCLT 2016**

In the matter of:-

IDBI Bank Ltd.

Vs.

.....Petitioner

Amit Mittal, PG, A2Z Infra Engineering Ltd

....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned
to 21.12.2023.

Sd/-
Court Officer

November 08, 2023
VN